

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4994
ANSWERED ON:25.04.2013
TEESTA RIVER WATER TREATY WITH BANGLADESH
Bhagat Shri Sudarshan

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has formulated any concrete policy to implement the Teesta River Water sharing treaty with Bangladesh;
- (b) if so, the details thereof;
- (c) whether the Union Government has discussed all points involved therein with the Government of West Bengal; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) Government of India has been in discussion with Government of Bangladesh to have an Agreement on sharing of common rivers including Teesta river on equitable and fair basis. During the visit of Hon'ble Prime Minister of India to Dhaka, Bangladesh in September 2011, both the Prime Ministers, welcomed the progress and directed the concerned officials to conclude the agreement at the earliest. Thereafter, during Technical level meeting in February 2012 at Kolkatta, discharge data (from 1998 to 2010) of Gajaldoba barrage of India and Dalia barrage of Bangladesh have been exchanged by both sides for finalization of draft agreement. Subsequently, discussion has also been held at various bilateral forums time to time with Bangladesh in this regard.

(c) & (d) Union Government has also discussed all points involved therein with the Government of West Bengal at appropriate levels and endeavour of the Government is to arrive at an agreement on Teesta on a fair and equitable basis which is acceptable to all the parties concerned and which protects the interest of all stake holders.